

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1A/(MAH)/2017
I.A. No. 30&31/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: UB Engineering Limited.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ashish Pyavsi	Adv. for Corporate Applicant 1/b Dhin L Dine	
2.	Mr. Pai Kumar Rahul Sinha	Counsel for Applicant Adv. " " 1/b DSK legal	

ORDER

IA 30 & 31 in 1A/I & BP/NCLT/MB/MAH/2017

In view of the urgency lying, this application is posted for hearing on
16.6.2017.

Sd/-

V. NALLASENAPATHY
MEMBER (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
MEMBER (Judicial)